

**Breeding Policy**

3658. SHRI SUNIL KHAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Government have any breeding policy for the preservation of animal breed in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) The breeding policy for the indigenous breeds is to promote upgradation of the genetic stock through selection. There are central sector and centrally sponsored schemes such as the Central Government owned farms and schemes like the National Bull Production Programme etc., which contribute towards indigenous breed preservation.

**Construction of Fertilizers Factory at Nellore**

3659. SHRIMATI LAKSHMI PANABAKA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the estimated cost of the project for fertilizers to be set up at Rachakapadu in Nellore District, Andhra Pradesh by IFFCO;

(b) the expected production of urea per annum;

(c) the time schedule for completion of the fertilizer plant for execution; and

(d) the present status of the project?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (c) The capital cost of IFFCO's proposed fertilizer project in Nellore district of Andhra Pradesh has been estimated at Rs. 1568.70 crore for a production capacity of 7.26 lakh metric tonnes of urea per annum. The project is expected to be completed within 39 months from the date of Government's approval.

(d) Under the prescribed procedure for investment approval, first stage clearance for the preparation of the Detailed Feasibility Report (DFR) of the project has been accorded to IFFCO. The DFR has since been circulated to the appraising agencies.

*[Translation]***Import of Maize**

3660. SHRI LAKSHMAN SINGH : Will the Minister of FOOD be pleased to state:

(a) whether the Government have entered into any agreement with America to import maize;

(b) if so, the conditions thereof;

(c) whether any limit has been fixed to import maize; and

(d) the steps being taken by the Government to ensure that the maize producers do not suffer any loss due to this import?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) No, Sir.

(b) to (d) Do not arise.

**Rehabilitation of Burma Refugees**

3661. SHRI ANAND RATNA MAURYA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some cases of rehabilitation of Indian repatriates from Myanmar (Burma) are pending for the last ten years;

(b) if so, the details thereof;

(c) the steps taken by the Government to provide housing facility to them;

(d) whether the Government have waived loans provided for agriculture, trade, house building to the Indian refugees from Burma after 1980 as a rehabilitation measure;

(e) if so, the details thereof; and

(f) if so, whether the Government have provided/propose to provide loan-waive certificate to those refugees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Government of India presently implements only two schemes for the benefit of the Burma repatriates. These are grant of loans for house construction and for business/small trade. These schemes are being implemented through the State Governments and the loans are released to the